

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

SERVICE TAX Appeal No. 11657 of 2014-DB

[Arising out of Order-in-Original/Appeal No SUR-EXCUS-001-COM-073-13-14 dated 27.01.2014 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

M K Enterprises

.... Appellant

Room No. 04, 1st Floor, Tower Bridge Apartment,
Rander Road, Adajan Patia, SURAT, GUJARAT

VERSUS

Commissioner of Central Excise & ST, Surat-i

.... Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

APPEARANCE :

Shri JC Patel and Shri Rahul Gajera, Advocates for the Appellant
Shri Vinod Lukose, Superintendent (AR) for the Revenue.

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 01.07.2022

DATE OF DECISION: 26.07.2022

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Service Tax Appeal
No. 11656 of 2014-DB.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

KL